### TRIPURA GAZETTE

Published by Authority

*Agartala, Saturday, August 25, 2018 A. D. Bhadra 3, 1940 S. E.*

#### CONTENTS

<table>
<thead>
<tr>
<th>PART</th>
<th>DESCRIPTION</th>
</tr>
</thead>
<tbody>
<tr>
<td>PART—I</td>
<td>Orders and notifications by the Government of Tripura, the High Court, Government Treasury etc.</td>
</tr>
<tr>
<td>PART—I A</td>
<td>Orders and notifications by the Government of India, Statutory Notifications of the Election Commission of India and other Election Notifications published for General Information, orders and Notifications which have originally been published in the &quot;Gazette of India&quot; are only re-published.</td>
</tr>
<tr>
<td>PART—I B</td>
<td>Educational Notices</td>
</tr>
<tr>
<td>PART—I C</td>
<td>Awards by the Industrial Tribunal and Concerned Price Index</td>
</tr>
<tr>
<td>PART—I I</td>
<td>Advertisements, Notices</td>
</tr>
<tr>
<td>PART—I I I</td>
<td>Acts of Tripura Legislature</td>
</tr>
<tr>
<td>PART—I I I A</td>
<td>Ordinances promulgated by the Governor of Tripura under the Constitution of India</td>
</tr>
<tr>
<td>PART—I I I B</td>
<td>Bills introduced in the Tripura Legislative Assembly; Report of Selection Committees presented or to be presented to the Assembly; and Bills published before introduction in that Assembly</td>
</tr>
<tr>
<td>PART—I I I C</td>
<td>Acts of the Parliament of India assented to by the President and Ordinance promulgated by the President</td>
</tr>
<tr>
<td>PART—I I I D</td>
<td>Bills introduced in the Parliament of India, Report of Select Committees presented to Parliament; and Bills published before introduction in Parliament</td>
</tr>
</tbody>
</table>

#### GOVERNMENT OF TRIPURA

**ABSTRACT**


**GA (CONFIDENTIAL AND CABINET) DEPARTMENT**

*G. O. No. 02*


Read :: Rules of Executive Business adopted vide No. F. 3(2)-CAB/72 dated 14.03.1972 and subsequent amendments.

Order :: The business of the State Government of Tripura is transacted in the departments as listed in the First Schedule to the Rules of Executive Business. Each Department transacts such business as is allocated to it in the list showing the classification and distribution of business among the departments of the Secretariat in the same schedule.

2. As per existing provision in the Rules of Executive Business of Tripura, Agriculture Department has been included in Sl. No. 1 of first Schedule as one of the Departments under head Agriculture Department Sub-head (a) Agriculture (b) Horticulture.

3. As per existing provision in the Rules of Executive Business of Tripura, the Department of Agriculture has been included at Sl. No. 1 of the first Schedule as one of the Departments. For administrative convenience and smooth functioning of the Department, it has been decided that “Agriculture Department” may be renamed as “Department of Agriculture and Farmers Welfare”.

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**PART-II- Advertisements, Notices**

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**PART-III- Acts of Tripura Legislature**

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**PART-III A- Ordinances promulgated by the Governor of Tripura under the Constitution of India**

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**PART-IV- Bills introduced in the Tripura Legislative Assembly; Report of Selection Committees presented or to be presented to the Assembly; and Bills published before introduction in that Assembly**

---

**PART-V- Acts of the Parliament of India assented to by the President and Ordinance promulgated by the President**

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**PART-VI- Bills introduced in the Parliament of India, Report of Select Committees presented to Parliament; and Bills published before introduction in Parliament**

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To implement the above decision, it is necessary to amend the Rules of Executive Business of the Government of the State of Tripura, 1972.

The following Notification shall be published in the Tripura Gazette.

By Order of the Governor,

Sanjeev Ranjan
Chief Secretary,
Government of Tripura.

GOVERNMENT OF TRIPURA
GA (CONFIDENTIAL AND CABINET) DEPARTMENT


NOTIFICATION

In exercise of the powers conferred by Clauses (2) and (3) of Article 166 of the Constitution of India, the Governor is pleased to make the following rules further to amend the Rules of Executive Business of the Government of the State of Tripura, 1972, namely:

1. (i) These rules may be called the Rules of Executive Business of the Government of the State of Tripura (Seventy-second Amendment), 2018;

(ii) They shall come into force on and from the date of their publication in the official Gazette.

2. In the First Schedule of the Rules of Executive Business under the heading “List showing the classification and distribution of business between the departments of the Secretariat” under the head “Agriculture Department” at Sl. No. 1 shall now be read as 1. “Department of Agriculture and Farmers Welfare”

By Order of the Governor,

Sanjeev Ranjan
Chief Secretary,
Government of Tripura.
Government of Tripura  
Public Works Department.

Dated, 09-08-2018.

Memo No.F.10-14/EE-JRN/11510-75  
Dated, Jirania, the 9th August, 2018.

The Executive Engineer, Jirania Division, PWD(R&B), Jirania, West Tripura invites on behalf of the ‘Governor of Tripura’ Percentage rate e-tender from the Central & State public sector undertaking/enterprise and eligible Tenderers/Firms/Agencies of appropriate class registered with PWD/TTAADC/MES/CPWD/Railway/Other State PWD up to 3.00 P.M. on 04.09.2018 for the following work:

<table>
<thead>
<tr>
<th>Sl. No.</th>
<th>Name of the Work</th>
<th>Estimated Cost</th>
<th>Earnest Money</th>
<th>Time for Completion</th>
<th>Last date and time for document downloading and tendering</th>
<th>Time and date of opening of Tender</th>
<th>Document downloading and tendering at application</th>
<th>Class of Tenderer</th>
</tr>
</thead>
<tbody>
<tr>
<td>1.</td>
<td>Mtc. Of road under Mandwi PWD(R&amp;B) Sub-Division during the year 2018-19/SH:- Repairing including painting of all bridges, Box culverts, Slabculverts and Bailey bridges under Mandwi Sub-Division. DNIT No.11/R/DNIT/EE-JRN/2018-2019.</td>
<td>Rs.21,13,773.00/-</td>
<td>Rs.21,138.00/-</td>
<td>03 (Three) months</td>
<td>Up to 15.00 Hrs On 04-09-2018</td>
<td>At 15.30 Hrs On 06-09-2018</td>
<td><a href="https://tripuratenders.gov.in">https://tripuratenders.gov.in</a></td>
<td>Appropriate Class</td>
</tr>
</tbody>
</table>
Eligible Tenderers shall participate in Tendering only in online through website https://tripuratenders.gov.in. Tenderers are allowed to Tender 24x7 until the time of Tender closing, with option for Re-Submission, wherein only their latest submitted Tender would be considered for evaluation. The e-Procurement website will not allow any Tenderer to attempt Tendering, after the scheduled date and time. Submission of Tenders physically is not permitted.

Earnest Money and Tender Fee are to be drawn separately on State Bank of India or any other scheduled Bank guaranteed by the RBI in the shape of “Deposit-at-call”/“Demand Draft” in favour of the Executive Engineer, Jirania Division, PWD(R&B), Jirania, West Tripura.

Demand drafts furnished as above shall be valid for a minimum period of 3(three) months from the last date of publishing of Tender. Tender Fee of Rs.1,000 (Rupees One thousand) only, shall be accepted as “Deposit at call”/“Demand Draft” and is Non-Refundable.

The Tenderers will have to upload the scan copy of the drawn “Demand Draft”/“Deposit at call” (as a single PDF file of 100 dpi resolution), against the related Tender fee & Earnest money, along with the Tender.

The Tenderers will also have to deposit both the original “Demand Draft”/“Deposit at call” related to the Earnest Money and Tender Fee as stated above, in a sealed envelope depicting DNIT No. the Tenderers Name, Address & Phone number, at the office of the Executive Engineer, Jirania Division, PWD(R&B), Jirania, West Tripura, positively before the Tender opening schedule (i.e. up to 3.00 P.M on 06/09/2018).

Tender(s) shall be opened through online by respective Tender openers on behalf of the Executive Engineer, Jirania Division, PWD(R&B), Jirania, West Tripura and the same shall be accessible by intending Tenderer through website https://tripuratenders.gov.in. However, intending Tenderers and other Tenderers may like to be present at the Tender opening. For any enquiry, please contact by e-mail to eejirania@gmail.com.

Sd/- Illegible

Executive Engineer,
Jirania Division, PWD(R&B),
Jirania, West Tripura.